

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.111 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Snam Alloys Pvt. Ltd. & Ors. .... Appellant(s)**

**Versus**

**M/s. Joint Electricity ..... Respondent(s)**  
**Regulatory Commission & Anr.**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan**  
**Mr. Ronak Jain**

**Counsel for the Respondent(s) : Mr. Varun Pahtak**  
**Mr. Aashish Garg Rep.) for R.1**  
**Mr. Venkataramani, Sr. Adv.**  
**Mr. V.G. Pragnasam**  
**Mr. S. Prabhu Ramasubramanian**  
**Ms. V. Vijayalakshmi**  
**Mr. Shodhan Babu**  
**Ms. Neelam Singh for**  
**UT Pdy**

**ORDER**

We have heard Mr. Venkataramani, the learned Senior counsel for the Respondent, insofar as the first issue is concerned.

Post the matter for further hearing on **09.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**